

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition (Civil) No.709/2017

SHRI GANGAJALI EDUCATION SOCIETY & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With appln.(s) for stay and exemption from filing O.T.)

Date : 24-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE AMITAVA ROY
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s)

Mr. Amalpushp Shroti, AOR

For Respondent(s)

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Shadman Ali, Adv.
Mr. Anmol Chandan, Adv.
Mr. G.S. Makker, Adv.Mr. Gaurav Sharma, Adv.
Ms. Amandeep Kaur, Adv.
Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohan, Adv.UPON hearing the counsel the Court made the following
O R D E RList the matter on 28th August, 2017.In the meantime, the bank guarantee shall not be
encashed. However, the same shall be kept alive.(Chetan Kumar)
Court Master(H.S. Parasher)
Assistant Registrar